

STATEMENT-III**STATE /UTs WISE AFFORESTATION/PLANTATION PROGRAMME**

S.No.	States/UTs	Afforestation (in ha.) 1951-90
1	2	3
1.	Andhra Pradesh	1048845
2.	Arunachal Pradesh	98804
3.	Assam	302617
4.	Bihar	1033279.5
5.	Goa (Including Daman & Diu)	43069
6.	Gujarat	1470441
7.	Haryana	414630
8.	Himachal Pradesh	415792
9.	Jammu & Kashmir	182831
10.	Karnataka	1493878.5
11.	Kerala	542403
12.	Madhya Pradesh	1989814
13.	Maharashtra	1429299
14.	Manipur	74265.5
15.	Meghalaya	229464.5
16.	Mizoram	187566
17.	Nagaland	121230
18.	Orissa	952281.5
19.	Punjab	362285
20.	Rajasthan	573686
21.	Sikkim	48395.5
22.	Tamil Nadu	1069762.5
23.	Tripura	134334.5
24.	Uttar Pradesh	2234261
25.	West Bengal	570634
26.	A & N Islands	55463.5
27.	Chandigarh	1897.5
28.	Dadra & Nagar Haveli	15258.5
29.	Delhi	19173
30.	Lakshdweep	326.5
31.	Pondicherry	4049.5
Total		26559647.5

DRINKING WATER IN DELHI

119. SHRI KALKA DASS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantity of drinking water being supplied to people in Delhi;

(b) the population of Delhi according to 1991 census and the quantity of water

supply required to meet the demand of the population of Delhi;

(c) whether Government have recently entered into an agreement with the neighbouring States for getting raw water; and

(d) if so, the details thereof and the time by which the water will be made available?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT: (SHRI M. ARUNACHALAM) : (a) and (b) : The total capacity for potable water production of Municipal Corporation of Delhi is 470 MGD against the total requirement of 535 MGD as per approved norms for the 1991 population of 93.70 lakhs.

(c) and (d) (i) Government of Uttar Pradesh has agreed to supply 300 cusecs of water from Tehri Dam which is under construction.

(ii) 0.5 MAF (million acre feet) of water has been earmarked for Delhi use from Kishau Dam.

(iii) 0.37 MAF of water has been earmarked from Renuka Dam in Himachal Pradesh on River Giri.

OUT OF TURN ALLOTMENT OF GOVERNMENT ACCOMMODATION

120. SHRI MADAN LAL KHURANA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item appearing in the 'Indian Express' dated 5th April 1991 captioned "controversy over Urban Development Secretary's transfer".

(b) the details of the guidelines for out of turn allotment of Government accommodation;

(c) the number of quarters allotted out of turn during the years 1988-89; 1989-90 and 1990-91, year-wise, type-wise, colony-wise and how does the same compare with the guidelines and the details of the cases of the violation of the guidelines; and

(d) the number of Government servants who were allotted one type higher accommodation and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d) Information is being collected and will be laid on the Table of the House.

M.R.T.S. IN DELHI

121. SHRI MADAN LAL KHURANA : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply

given on 6 March 1991 to Unstarred Question No. 1793 regarding MRTS in Delhi and state :

(a) whether any detailed analysis of the report submitted by RITES including funds and resource availability has since been made;

(b) whether the steering committee appointed to go into the various aspects of the proposed system and to monitor preparatory action for processing the project further has made any headway in the matter;

(c) if so, the details thereof; and

(d) the details of progress made on the construction of the flyovers in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) The Techno-economic feasibility study submitted by RITES to the Delhi Administration recommending the introduction of a multi-modal MRTS network for Delhi has also identified a number of areas for resource mobilisation. This Report has been discussed on a number of occasions at inter-ministerial fora. The Steering Committee constituted by the Government of India under the chairmanship of Chief Secretary, Delhi Administration has been charged with the responsibility of going into various aspects of the MRTS.

(b) and (c) The Steering Committee has in its meetings gone into various aspects of the preparatory action required. Since some issues required more detailed analysis they decided to constitute one Sub-committee to go into evolving short-term measures to be taken for the proper implementation of the proposed MRTS and another Sub-Committee to go into the aspects of funding MRTS through property development, etc.

(d) The following are the details of the flyovers under construction :

I. By Delhi Administration (PWD)

- (i) Railway overbridge at Okhla-Decking for the flyover over the Railway portion is being done by the Railways.